

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO.2090
TO BE ANSWERED ON 10.12.2021

SPECIAL PACKAGE TO STATES FOR EMPOWERMENT OF POOR WOMEN AND CHILDREN

2090. DR.SUJAY RADHAKRISHNA VIKHE PATIL:
SHRI DHAIRYASHEEL SAMBAJIRAO MANE:
DR.HEENA GAVIT:
DR.SHRIKANT EKNATH SHINDE:
SHRI UNMESH BHAIYYASAHEB PATIL

Will the Minister of WOMEN AND CHILD DEVELOPMEN be pleased to state:

- (a) whether the Government proposes to launch new schemes/ to provide special package to States/UTs for the empowerment/ development of destitute/ poor women and children in the country including in tribal areas and if so, the details thereof, State/UT-wise including Maharashtra;
- (b) whether the Government of Maharashtra has submitted any proposal to the Union Government in this regard and if so, the details thereof and the response of the Union Government thereon; and
- (c) the details of central funds allocated, released and utilised for the same during the last three years, State/UT-wise;?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) The details of the schemes being implemented by the Ministry of Women and Child Development for the empowerment/ development of women and children (covering destitute and poor) in the country including in tribal areas are as under:

1. **Anganwadi Services:** Under Anganwadi Services, a package of six services is provided to Pregnant Women and Lactating Mothers and to Children under the age of 6 years i.e. (i) Supplementary Nutrition (SNP); (ii) Pre-school Non-formal Education; (iii) Nutrition & Health Education; (iv) Immunization; (v) Health Check-up, and (vi) Referral Services. Three of the six services, viz., Immunization, Health check-up and Referral Services are related to health and are provided through NRHM & Public Health Infrastructure.
2. **One Stop Centre and Universalization of Women Helplines:** Women Welfare Division is administering two schemes from Nirbhaya Fund namely One Stop Centre and Universalization of Women Helplines. The One Stop Centres (OSCs), popularly known as *Sakhi* Centres, aim to facilitate women affected by violence (including domestic violence) with a range of integrated services under one roof such as Police facilitation, medical aid, providing legal aid and legal counselling, psycho-social counselling, temporary shelter etc.

The Women Helpline (WHL) Scheme provides 24 hours emergency and non-emergency response to women affected by violence, both in public and private spaces by linking them with appropriate authority such as Police, One Stop Centre, Hospital, Legal Services etc. WHL also supports women in distress with rescue van and counselling services in addition to providing information about women welfare schemes and programs across the country. Women can dial 181 short code to avail services from Women Helpline.

3. **Swadhar Greh Scheme:** The SwadharGreh Scheme is being implemented as a Centrally Sponsored Scheme for women who are victims of difficult circumstances in need of institutional support for rehabilitation so that they could lead their life with dignity.
4. **Ujjawala Scheme:** The Ujjawala Scheme is being implemented as a Centrally Sponsored Scheme for Prevention of trafficking and for Rescue, Rehabilitation, Re-integration and Repatriation of victims of trafficking for commercial sexual exploitation.
5. **Working Women Hostel:** Working Women Hostel Scheme is implemented by the Government with the objective to provide safe and conveniently located accommodation for working women, with day care facility for their children, wherever possible, in urban, semi urban, or even rural areas where employment opportunity for women exist.
6. **Scheme for Adolescent Girls (SAG):** is a Centrally-sponsored scheme which aims at providing nutritional support to out of school girls in the age group of 11-14 years for improving their health and nutritional status under the nutrition component on one hand and motivates them to go back to formal schooling, provides life skill training, accessing public services etc. under non-nutrition component on the other hand.
7. **POSHAN Abhiyaan:** POSHAN Abhiyaan, launched on 8th March, 2018 aims to address malnutrition issues across the nation through components like ICT Application, Convergence, Community Mobilization, Behavioural Change & Jan Andolan, Capacity Building, Incentives and Awards, and Innovations.
8. **BetiBachaoBetiPadhao (BBBP)** : Beti Bachao Beti Padhao (BBBP) Scheme was launched on 22nd January 2015 with an aim to address declining Child Sex Ratio (CSR) and related issues of empowerment of girls and women over a life cycle continuum. The objective of the scheme are, to prevent gender biased sex selective elimination, to ensure survival and protection of the girl child and to ensure education and participation of the girl child. The key elements of the scheme include nation-wide media and advocacy campaign and multi-sectoral intervention in selected districts.
9. **Mahila Shakti Kendra (MSK):** The Mahila Shakti Kendra (MSK) Scheme was approved in November, 2017 as a centrally sponsored scheme to empower rural women through community participation. The aims to facilitate inter-sectoral convergence of schemes and programs meant for women. The scheme is implemented through State Governments and UT Administrations with a cost sharing ratio of 60:40 between Centre and States except for North East & Special Category States where the funding ratio is 90:10. For Union Territories 100% central funding is provided.
10. **Child Protection Services Scheme:** The Ministry is implementing Child Protection Services Scheme under the Mission Vatsalya scheme (erstwhile Integrated Child Protection Scheme) since 2009-10 for supporting the children in difficult circumstances. Under the scheme institutional care is provided through Child Care Institutes (CCIs), as a rehabilitative measure. The programmes and activities in Homes inter-alia include age-appropriate education, access to vocational training, recreation, health care, counselling etc. Under the non-institutional care component, support is extended for adoption, foster care and sponsorship.

Further CPS also provides for "After care" services after the age of 18 years to help sustain them during the transition from institutional to independent life. The primary responsibility of execution of the Act and implementation of Scheme rests with the States/UTs.

11. **Pradhan Mantri Matru Vandana Yojana (PMMVY)** is a Centrally Sponsored Conditional Cash Transfer Scheme, for implementation across the country with effect from 01.01.2017. The maternity benefit under PMMVY is available to all Pregnant Women & Lactating Mothers (PW&LM), excluding PW&LM who are in regular employment with the Central Government or the State Governments or Public Sector Undertakings (PSUs) or those who are in receipt of similar benefits under any law for the time being in force, for first living child of family. Under the scheme Rs.5,000/- are provided to the eligible beneficiary in three installments during pregnancy and lactation in response to individual fulfilling certain nutrition and health seeking conditions. The eligible beneficiary also receives the remaining cash incentive as per approved norms towards maternity benefit under Janani Suraksha Yojana (JSY) after institutional delivery so that on an average, a woman gets Rs.6,000/-.

(b) No Sir.

(c) The details of central funds allocated, released and utilised under the aforementioned schemes during the last three years, State/UT-wise is annexed at **Annexure-I**.

The details of central funds released and utilised under Anganwadi Services scheme during last three years

(Rupees in Lakhs)

Sl. No.	State/UTs	Fund released during 2018-19			
		SNP		ICDS (GENERAL)	
		Funds released	Funds Utilized	Funds released	Funds Utilized
1	ANDHRA PRADESH	37353.55	36412.22	32895.05	27789.58
2	BIHAR	76987.83	74301.2	36974.64	39823.31
3	CHHATTISGARH	24279.95	20252.58	28735.52	28735.52
4	GOA	859.5	844.9	778.06	621.47
5	GUJARAT	32051.56	23392.34	29206.4	32295.14
6	HARYANA	7305.22	4195.22	13276.2	11679.89
7	JHARKHAND	29083.25	27373.26	18797.43	16865.29
8	KARNATAKA	43588.97	38759.92	43506.22	25101.72
9	KERALA	10785.38	13006.73	17058	14631.48
10	MADHYA PRADESH	64088.78	65209.8	50633.1	37433.09
11	MAHARASHTRA	106535.22	76557.08	56705.31	43698.32
12	ODISHA	43450.56	44825.99	33841.79	33443.35
13	PUNJAB	3744.1	5327.15	13411.95	13877.81
14	RAJASTHAN	34950.74	29599.82	29085.81	27522.08
15	TAMIL NADU	37271.35	36839.02	26488.7	17400.46
16	TELANGANA	22045.61	21398.84	21257.53	19260.18
17	UTTAR PRADESH	104579.08	150232.24	85548.34	73011.82
18	WEST BENGAL	68046.87	67871.56	54839.34	28286.44
19	DELHI	3474.65	5609.01	5457.19	4085.32
20	PUDUCHERRY	0	0	452.11	163.33
21	HIMACHAL PRADESH	6976.21	6957.88	24112.44	17038.94
22	JAMMU & KASHMIR	2128.5	7330	34361.46	30376.57
23	UTTARAKHAND	13612.57	15423.98	18465.2	16712.74
24	ANDAMAN & NICOBAR	369.94	298.46	883.04	883.04
25	CHANDIGARH	769.72	769.72	634.14	634.14
26	D. & NAGAR HAVELI	168.86	168.86	354.23	354.23
27	DAMAN & DIU	170.08	170.08	97.13	97.13
28	LAKSHADWEEP	100.26	100.26	245.2	245.2
29	ARUNACHAL PRADESH	4411.4	4470.65	7375.84	9671.02
30	ASSAM	30597.01	34050.78	49561.1	57546.8
31	MANIPUR	7134.08	4465.34	8892.39	16712.74
32	MEGHALAYA	12364.04	12364.04	4996.77	5912.73
33	MIZORAM	1843.36	1817.23	2493.46	2475.98
34	NAGALAND	8231.2	6906.86	3721	5674.74
35	SIKKIM	450.66	484.4	1500.36	1500.36
36	TRIPURA	7781.78	7781.78	9406.72	7951.4
	Total	847591.84	845569.2	766049.17	669513.36

Note: (1) Funds are released out of approved allocation after adjusting unspent balances / excess expenditure incurred by the States/UTs in the previous year.

(2) The funds are released to the States/UTs are more than the Approved allocation because of increase in rate of honorarium to the AWWs/AWHs w.e.f 01.10.2018.

(Rupees in Lakhs)

SI. No.	State/UTs	Fund released during 2019-20			
		SNP		ICDS (GENERAL)	
		Funds released	Funds Utilized	Funds released	Funds Utilized
1	ANDHRA PRADESH	32726.24	35506.93	29729.92	33070.43
2	BIHAR	76100.71	77138.36	47936.4	48225.23
3	CHHATTISGARH	20930.7	29702.51	24932.85	24932.85
4	GOA	826.38	831.65	684.14	869.96
5	GUJARAT	33671.97	40542.46	32422.06	30313.82
6	HARYANA	4205.09	4294.73	13106.67	10669.92
7	JHARKHAND	22959.33	21807.41	19206.2	20568.00
8	KARNATAKA	42657.55	51728.29	31421.97	35939.22
9	KERALA	14085.21	13835.69	17534.3	19284.67
10	MADHYA PRADESH	71534.93	69650.22	45572.99	55680.17
11	MAHARASHTRA	78949.43	79886.53	50087.82	61188.42
12	ODISHA	49466.82	50069.06	33428.03	37639.91
13	PUNJAB	5346.54	3517.45	13993.14	13993.14
14	RAJASTHAN	29913.62	28231.68	28231.53	30864.71
15	TAMIL NADU	37341.72	36919.04	25108.19	28361.07
16	TELANGANA	22519.69	21325.83	21987.17	20682.58
17	UTTAR PRADESH	148686.46	153035.98	82387.61	92244.90
18	WEST BENGAL	59862.00	77738.02	51068.97	54307.98
19	DELHI	4425.64	6327.18	8573.36	6057.88
20	PUDUCHERRY	0	0	453.16	642.63
21	HIMACHAL PRADESH	7655.5	6152.41	16651.3	19090.12
22	JAMMU & KASHMIR	2341.36	4317.29	28275.8	28380.36
23	UTTARAKHAND	13308.15	15484.60	16103.22	17991.02
24	ANDAMAN & NICOBAR	327.44	327.44	802.54	802.54
25	CHANDIGARH	705.52	705.52	622.16	622.16
26	D. & NAGAR HAVELI	185.75	185.75	375.9	375.9
27	DAMAN & DIU	139.88	139.88	121.59	121.59
28	LAKSHADWEEP	55.14	55.14	71.84	71.84
29	ARUNACHAL PRADESH	2332.96	4006.30	9472.2	9472.2
30	ASSAM	49541.69	62707.56	57539.63	59830.52
31	MANIPUR	4980.21	4365.16	10678.57	9858.88
32	MEGHALAYA	11582.97	11456.64	6624.75	6624.75
33	MIZORAM	2041.49	2041.49	2566.79	3598.47
34	NAGALAND	7390.27	7967.68	7636.36	7112.36
35	SIKKIM	291.42	488.30	1636.62	2067.21
36	TRIPURA	7028.04	6962.08	8849.84	9422.53
Total		866117.82	929452.26	745895.59	800979.94

(Rupees in Lakhs)

SI. No.	State/UTs	Fund released during 2020-21			
		SNP		ICDS (GENERAL)	
		Funds released	Funds Utilized	Funds released	Funds Utilized
1	ANDHRA PRADESH	37135.93	39621.07	32145.17	35874.75
2	BIHAR	85607.81	92248.70	41451.77	45445.88
3	CHHATTISGARH	24593.07	N/R	25841.06	N/R
4	GOA	858.8	823.09	1165.27	892.91
5	GUJARAT	33671.97	50526.47	27761.28	N/R
6	HARYANA	5919.04	9630.85	12194.63	11869.85
7	JHARKHAND	26033.9	13609.62	19750.86	19224.29
8	KARNATAKA	41000	58445.14	27641.75	35653.32
9	KERALA	13049.61	17111.18	18941.99	19153.59
10	MADHYA PRADESH	74405.7	55338.77	47631.89	53155.97
11	MAHARASHTRA	66330.71	86147.00	52452.49	N/R
12	ODISHA	50299.05	N/R	34353.21	38054.00
13	PUNJAB	4341.15	5640.37	12687.89	N/R
14	RAJASTHAN	34894.46	36702.71	28231.15	N/R
15	TAMIL NADU	39022.39	37167.33	22048.8	26062.17
16	TELANGANA	21522.15	25139.46	18408.88	21042.26
17	UTTAR PRADESH	139063.6	88800.15	59495.34	83636.83
18	WEST BENGAL	65848.2	N/R	38757.05	N/R
19	DELHI	6539.81	7179.30	3547.26	6331.49
20	PUDUCHERRY	0	N/R	424.39	N/R
21	HIMACHAL PRADESH	6919.79	7023.79	18632.28	N/R
22	JAMMU & KASHMIR	4629.5	3512.05	24272.52	N/R
23	UTTARAKHAND	14629.43	15276.49	17820.82	17265.85
24	ANDAMAN & NICOBAR	406.43	406.43	1119.01	119.01
25	CHANDIGARH	633.26	633.26	594.07	594.07
26	D. & NAGAR HAVELI & DAMAN & DIU	410.11	410.11	491.43	491.43
27	LADAKH	554.23	554.23	1885.98	1885.98
28	LAKSHADWEEP	90.99	90.99	113.44	113.44
29	ARUNACHAL PRADESH	3708.17	3767.99	4420.82	2632.04
30	ASSAM	54495.86	69759.55	52880.27	N/R
31	MANIPUR	10697.3	6667.96	6686.14	N/R
32	MEGHALAYA	11648.95	11224.55	6044.17	N/R
33	MIZORAM	2288.18	2288.18	5104.16	N/R
34	NAGALAND	8232.9	8233.04	6688.44	6705.38
35	SIKKIM	336.42	517.57	2093.06	2067.21
36	TRIPURA	6503.02	7261.80	8734.45	10334.73
Total		896321.89	761759.2	682513.19	438606.45

N/R-Not reported by State Government

Annexure-I Contd.

The details of central funds released and utilised under OSC scheme during last three years

(Amount in Rs.)

SL	State	2018-19 Released	2018-19 Utilised	2019-20 Released	2019-20 Utilised	2020-21 Released	2020-21 Utilised
1	Andaman and Nicobar Islands	3687641	3637641	4159792	2934934	3859069	1418376
2	Andhra Pradesh	39063148	20126035	26099278	17442510	21105250	600000
3	Arunachal Pradesh	78202084	8811508	13418151	0	52014408	0
4	Assam	78695087	14321617	80408520	6040452	63614400	1200000
5	Bihar	30832455	0	104609180	989813	70966339	0
6	Chandigarh	930799	880799	1500450	1500450	3383756	0
7	Chattishgarh	66244372	64944372	67738483	22791897	35320987	0
8	Dadra and Nagar Haveli and Daman and Diu	50000	0	7345503	306879	4601200	0
9	Delhi	0	0	36255258	4454069	18304950	7193084
10	Goa	492000	392000	1500450	0	3000900	0
11	Gujarat	56269778	15594827	67951666	28465250	85084669	19276024
12	Haryana	47960546	11735787	40192416	23793212	40443694	7433759
13	Himachal Pradesh	10118850	1703950	31729794	0	19805400	0
14	Jammu and Kashmir	15020425	3532525	9639473	3720679	22483933	0
15	Jharkhand	70436941	62318054	40853107	0	69124908	4800000
16	Karnataka	59444419	14988522	58203580	2434686	73508758	0
17	Kerala	28331849	6219675	14090453	2296401	23705850	0
18	Ladakh-UT	0	0	0	0	6545042	2743880
19	Lakshdweep	0	0	2091225	0	1350225	0
20	Madhya Pradesh	112391390	61311384	167092445	3335438	104431900	1200000
21	Maharashtra	38929425	19385475	66998501	1958782	64620010	0
22	Manipur	35722445	10225680	24884407	10210912	50193815	0
23	Meghalaya	18639947	7120047	37430224	4991106	21161595	600000
24	Mizoram	27264535	15565835	21870881	1499840	17263928	0
25	Nagaland	45487024	37619153	19173411	7051684	33590577	17786459
26	Odisha	77459998	11477616	20934647	3528369	93155192	0
27	Puducherry	4766836	0	4376136	0	7201800	0
28	Punjab	52633488	28105180	35183739	5289012	48461272	0
29	Rajasthan	30860275	15660603	67711508	7077488	56686911	600000
30	Sikkim	3923225	0	6809569	2558294	6601800	600000
31	Tamil Nadu	113995447	55349618	71359691	44600458	106060397	24092195
32	Telangana	58948915	15821620	62446827	14814166	77573415	0
33	Tripura	26901349	0	6001800	0	15603600	0
34	Uttar Pradesh	222830497	111427836	123193989	18383657	228832664	0
35	Uttrakhand	27225409	19760441	22907445	9895440	27308659	0
36	West Bengal	0	0	9546450	0	19890150	0

The details of central funds released and utilised under WHL scheme during last three years

(Amount in Rs.)

Sl.No	State	2018-19 Released	Utilised	2019-20 Released	Utilised	2020-21 Released	Utilised
1	Andaman and Nicobar Islands	50,94,565	50,94,565	34,08,000	26,62,677	17,04,000	0
2	Andhra Pradesh	60,60,357	60,60,357	34,08,000	34,08,000	57,69,877	0
3	Arunachal Pradesh	81,35,911	58,63,911	61,46,252	0	39,76,000	0
4	Assam	16,12,058	16,12,058	61,96,756	61,96,756	64,27,874	64,27,874
5	Bihar	54,94,258	32,59,258	46,50,000	0	23,25,000	0
6	Chandigarh	58,92,584	26,64,584	66,26,660	60,39,728	51,11,578	0
7	Chattishgarh	85,35,423	85,35,423	68,16,000	68,16,000	66,66,682	0
8	Dadra and Nagar Haveli and Daman and Diu	0	0	34,08,000	0	17,04,000	0
9	Delhi	0	0	0	0	0	0
10	Goa	0	0	27,71,000	0	17,04,000	0
11	Gujarat	89,40,000	0	46,50,000	0	23,25,000	0
12	Haryana	0	0	22,10,254	22,10,254	17,04,000	17,04,000
13	Himachal Pradesh	0	0	0	0	0	0
14	Jammu and Kashmir-UT	33,82,501	33,82,501	98,38,640	0	60,06,790	0
15	Jharkhand	0	0	0	0	0	0
16	Karnataka	0	0	0	0	0	0
17	Kerala	67,65,000	67,65,000	34,08,000	34,08,000	80,73,249	80,73,249
18	Ladakh-UT	0	0	0	0	0	0
19	Lakshdweep	0	0	0	0	0	0
20	Madhya Pradesh	0	0	0	0	23,25,000	0
21	Maharashtra	0	0	0	0	0	0
22	Manipur	0	0	0	0	17,04,000	0
23	Meghalaya	32,70,000	32,70,000	34,08,000	34,08,000	88,08,465	0
24	Mizoram	85,20,000	85,20,000	34,08,000	34,08,000	68,16,000	68,16,000
25	Nagaland	68,16,000	68,16,000	34,08,000	34,08,000	1,02,24,000	1,02,24,000
26	Odisha	98,65,173	98,65,173	34,08,000	34,08,000	96,25,478	0
27	Puducherry	51,08,000	0	0	0	0	0
28	Punjab	27,19,498	0	34,08,000	0	17,04,000	0
29	Rajasthan	0	0	46,50,000	46,50,000	67,32,957	67,32,957
30	Sikkim	33,80,782	0	34,08,000	0	17,04,000	0
31	Tamil Nadu	46,50,000	0	46,50,000	0	23,25,000	23,25,000
32	Telangana	0	0	1,28,39,001	94,31,001	48,61,468	0
33	Tripura	0	0	0	0	0	0
34	Uttar Pradesh	88,54,892	88,54,892	46,50,000	46,50,000	1,32,53,502	1,11,72,787
35	Uttrakhand	57,61,087	49,85,234	60,40,147	0	17,04,000	0
36	West Bengal	0	0	0	0	0	0

Annexure I Contd.

The details of central funds allocated, released and utilised under Swadhar Greh scheme during last three years

(Rupees in Lakhs)

S. No.	States/UTs	Amount Released/allocated during year 2018-19	Amount Utilized during year 2018-19	Amount Released/allocated during year 2019-20	Amount Utilized during 2019-20	Amount Released/allocated during year 2020-21	Amount Utilized during 2020-21
1	Andhra Pradesh	-	-	190.93	-	0	-
2	Assam	152.60	152.60	143.51	143.51	0	-
3	Andaman & Nicobar Island	7.27	7.27	7.27	7.24	3.96	**
4	Arunachal Pradesh	18.05	18.05	9.69	9.69	10.48	**
5	Bihar	0	-	0	-	0	-
6	Chandigarh	6.64	7.99*	7.99	7.99	8.45	8.45
7	Chhattisgarh	30.25	30.25	22.95	21.35	22.89	**
8	Dadra & Nagar Haveli	0	0	0	0	0	0
9	Daman & Diu	0	0	0	0	0	0
10	Delhi	16.10	9.5	18.38	17.72	13.10	**
11	Gujarat	0	-	18.31	-	15.26	**
12	Goa	0	-	0	-	0	-
13	Haryana	3.39	3.39	0	-	0	-
14	Himachal Pradesh	0	0	5.45	3.05	3.35	6.53*
15	Jharkhand	0	-	18.17	7.88	0	-
16	Jammu & Kashmir	36.20	36.20	38.87	38.86	27.76	27.76
17	Karnataka	274.35	274.35	221.67	201.53	301.31	272.84
18	Kerala	69.59	-	32.26	-	71.11	**
19	Lakshadweep	0	0	0	0	0	0
20	Madhya Pradesh	46.09	47.55*	162.05	144.52	53.01	72.97*
21	Maharashtra	0	-	0	-	0	-
22	Mizoram	81.09	-	71.97	-	0	-
23	Manipur	424.30	424.30	267.08	267.08	313.74	**
24	Meghalaya	0		0	8.58	36.36	**
25	Nagaland	25.69	25.69	13.08	13.08	0	-
26	Odisha	456.79	531.97*	286.73	240.47*	642.96	**
27	Punjab	8.00	-	9.58	-	0	-
28	Puducherry	20.06	20.06	7.99	7.99	21.17	**
29	Rajasthan	0	-	87.19	-	0	-
30	Sikkim	6.72	6.72	10.64	10.47	10.47	**
31	Tamil Nadu	409.75	405.22	160.12	155.69	432.35	**
32	Telangana	116.09	116.09	299.16	219.16	205.26	**
33	Tripura	46.23	43.24	26.17	21.36	84.60	**
34	Uttar Pradesh	0	-	0	-	0	-
35	Uttarakhand	0	-	0	-	0	-
36	West Bengal	0	-	0	-	155.67	**

*including previous year's unspent balance.

** Statement of Expenditure/Utilization Certificate not received.

Annexure I Contd.

**The details of central funds released and utilised under Ujjawala scheme during
during last three years**

(Rupees in crore)

S.No.	States/UTs	2018-19		2019-20		2020-21	
		Fund released	Fund utilized	Fund released	Fund utilized	Fund released	Fund utilized
1	Andhra Pradesh	-	-	-	-	-	**
2	Arunachal Pradesh	-	-	-	-	-	**
3	Assam	-	-	1.93	-	-	**
4	Andaman and Nicobar (UT)	-	-	-	-	-	
5	Bihar	-	-	-	-	-	**
6	Chandigarh	-	-	-	-	-	
7	Chhattisgarh	0.10	0.34	0.34	0.14	0.30	**
8	Dadra & Nagar Haveli	-	-	-	-	-	
9	Daman & Diu	-	-	-	-	-	
10	Delhi	-	-	-	-	-	**
11	Goa	-	-	-	-	0.02	**
12	Gujarat	0.25	-	-	-	-	**
13	Haryana						
14	Himachal Pradesh	-	-	-	-	-	
15	Jammu & Kashmir	-	-	-	-	-	
16	Jharkhand	-	-	0.14	-	-	**
17	Karnataka	-	-	-	-	1.24	**
18	Kerala	-	-	0.28	-	-	**
19	Lakshadweep	-	-	-	-	-	
20	Madhya Pradesh	-	-	-	-	-	**
21	Maharashtra	-	-	-	-	-	**
22	Manipur	1.11	1.11	2.89	1.84	4.37	**
23	Mizoram	0.12	0.12	0.10	-	-	**
24	Meghalaya	-	-	-	-	-	
25	Nagaland	0.10	-	0.19	0.16	0.22	**
26	Odisha	0.20	-	1.46	0.60	1.01	**
27	Punjab	-	-	-	-	-	
28	Puducherry	-	-	-	-	-	
29	Rajasthan	-	-	-	-	-	**
30	Sikkim	-	-	0.10	-	-	**
31	Tamil Nadu	0.32	0.32	0.52	-	-	**
32	Telangana	0.37	-	0.37	0.37	0.74	**
33	Tripura	-	-	-	-	-	
34	Uttar Pradesh	-	-	-	-	-	**
35	Uttarakhand	-	-	0.21	-	-	**
36	West Bengal	-	-	-	-	-	**

** Statement of Expenditure/Utilization Certificate not received.

Annexure I Contd.

The details of central funds allocated, released and utilised under Working Women Hostel scheme during during last three years

(Amount: in(Rs.) Lakhs)

S. No.	State/ UTs	2018-19		2019-20		2020-21	
		Funds Sanctioned/ allocated/released	Funds Utilized	Funds Sanctioned/ allocated/released	Funds Utilized	Funds Sanctioned/ allocated/released	Funds Utilized
1	Andhra Pradesh	476.93	476.93	146.49	146.49	-	-
2	Arunachal Pradesh	116.76	116.76	-	-	-	-
3	Assam	7.77	3.74	-	-	7.76	-
4	Bihar	-	-	-	-	-	-
5	Chhattisgarh	-	-	-	-	-	-
6	Goa	-	-	-	-	-	-
7	Gujarat	-	-	-	-	-	-
8	Haryana	-	-	-	-	-	-
9	Himachal Pradesh	-	-	111.86	-	-	-
10	Jammu & Kashmir	-	-	-	-	-	-
11	Jharkhand	-	-	-	-	-	-
12	Karnataka	-	-	482.5	15.15	-	-
13	Kerala	252.56	-	901.5	480.0	-	-
14	Madhya Pradesh	244.03	240.00	-	-	-	-
15	Maharashtra	161.43	155.53	-	-	39.89	39.89
16	Meghalaya	-	-	-	-	-	-
17	Mizoram	170.62	170.62	136.50	-	-	-
18	Manipur	915.51	400.32	169.49	14.94	990.61	452.26
19	Nagaland	419.58	419.58	244.24	244.24	223.67	-
20	Orissa	-	-	-	-	-	-
21	Punjab	-	-	136.50	-	-	-
22	Rajasthan	-	-	-	-	-	-
23	Sikkim	-	-	-	-	-	-
24	Tamil Nadu	-	-	-	-	392.18	-

25	Telangana	268.91	153.90	746.10	101.09	-	-
26	Tripura	-	-	-	-	-	-
27	Uttrakhand	-	-	-	-	-	-
28	UP	-	-	-	-	-	-
29	West Bengal	-	-	-	-	-	-
30	Chandigarh	-	-	-	-	-	-
31	Delhi	-	-	-	-	300.18*	-
32	Pondicherry	-	-	-	-	-	-

*These funds were released for the renovation & property tax for the working women hostel located at JasolaVihar, New Delhi.

Annexure-I Contd.

The details of central funds released and utilised under Scheme for Adolescent Girls during last three years

(Rupees in Lakhs)

S No	State/UT	2018-19		2019-2020		2020-21	
		Released	Utilized	Released	Utilized	Released	Utilized
1	Andhra Pradesh	1011.98	139.57	127.39	43.02	11.28	13.01
2	Arunachal Pradesh	0	18.44	33.71	0	1.11	1.11
3	Assam	0	774.51	488.62	1594.472	1919.17	155.17
4	Bihar	25.54	686.12	582.91	23.78	2.94	0
5	Chattisgarh	768.89	229.19	48.4	245.18	121.13	157.32
6	Goa	0.4	0.2	43.1	0.07	0.02	0.028
7	Gujarat	4984.65	1514.03	1852.8	1668.67	870.58	1224.98
8	Haryana	37.41	44.71	70.56	22.19	0	13.41
9	Himachal Pradesh	0	1.93	0	0	0	NI
10	Jammu & Kashmir	560.39	131.33	46.53	133.793	23.04	338.35
11	Jharkhand	0	52.52	254.39	0	33.01	0
12	Karnataka	923.76	630.65	1253.33	37.63	20.31	NR
13	Kerala	289.74	3.43	1.08	2.25	1.61	1.52
14	Madhya Pradesh	5442.4	2676.33	1068.55	2279.53	213.75	217.34
15	Maharashtra	3707.84	661.02	742.83	569.73	48.48	47.6
16	Manipur	0	85.77	96.86	2.71	9.12	0
17	Meghalaya	12.55	12.55	1278.81	37.69	4.06	28.87
18	Mizoram	69.32	44.08	13.56	4.98	2.78	2.78
19	Nagaland	214.3	225.46	223.29	207.56	187.76	187.76
20	Odisha	866.77	0	72.6	335.62	29.69	10.54
21	Punjab	26.3	42.13	0	0	4.67	0
22	Rajasthan	0	59.39	0	130.35	58.94	525.47
23	Sikkim	0	2.42	0	8.64	0.04	0.04
24	Tamil Nadu	0	0	95.48	13.82	1.23	18.82
25	Telangana	107.49	0	151.54	0	29.69	NR
26	Tripura	19.16	72.51	32.27	20.03	15.76	26.625
27	Uttar Pradesh	1000.35	0	1827.57	2798.24	410.88	918.95
28	Uttarakhand	0	0	0	0	20.31	0
29	West Bengal	101.85	508.72	126.72	144.22	31.71	NR
30	Andaman & Nicobar	0	0.19	0	0	0.02	NI
31	Chandigarh	1.34	1.66	2.46	2.2	0.2	0.2
	Daman & Diu	4.53	0.66	0	-	0	NI
32	D & NH	4.28	4.28	0	0.41	0.02	0
33	Delhi	320.48	18.29	12.84	24.7	8.73	7.99
34	Lakshdweep	3.11	0.07128	0.04	0.02	0.01	0
35	Pondicherry	1.63	0.04	0	0	0.01	0
36	Ladakh					0	NR
	TOTAL	20506.46	8642.201	10548.24	10351.51	4082.06	3897.883

NR-Not Reported

NI-Not Implemented

Annexure-I Contd.

**The details of central funds released and utilised under POSHAN Abhiyaan during
during last three years**

(Amount in ₹ lakhs)

SN	State/UT	Total Central Funds released from 2018-19 to 2020-21	Total Central Funds utilization as on 31st March 2021
1	Andaman & Nicobar Islands	936.25	421.44
2	Andhra Pradesh	25363.32	16601.84
3	Arunachal Pradesh	2815.88	708.11
4	Assam	32948.67	18117.52
5	Bihar	49365.6	27823.99
6	Chandigarh	1099.87	513.96
7	Chhattisgarh	12137.21	6505.25
8	Dadra Nagar Haveli and	774.31	682.98
	Daman & Diu	686.7	
9	Delhi	3327.18	2432.58
10	Goa	456.04	222.24
11	Gujarat	29976.16	21769.01
12	Haryana	6808.82	4326
13	Himachal Pradesh	10973.21	7010.78
14	Jammu & Kashmir	9178.53	7912.09
15	Jharkhand	8154.95	5245.93
16	Karnataka	14276.52	11133.42
17	Kerala	10974.73	6696.51
18	Ladakh	164.59	51.41
19	Lakshadweep	427.36	287.27
20	Madhya Pradesh	39398.53	18516.83
21	Maharashtra	58390.84	40154.5
22	Manipur	4389.99	2138.4
23	Meghalaya	5073.39	4979.05
24	Mizoram	2732.96	2575.03
25	Nagaland	5327.67	5239.26
26	Odisha	16358.58	7555.69
27	Puducherry	943.62	264.58
28	Punjab	7346.86	2470.04
29	Rajasthan	23830.57	10349.79
30	Sikkim	1370.99	1276.83
31	Tamil Nadu	25931.46	19476.85
32	Telangana	17906.84	14824.33
33	Tripura	4135.95	3155.13
34	Uttar Pradesh	56968.96	19219.28
35	Uttarakhand	13574.89	7898
36	West Bengal	26751.08	0
Total		531279.08	298555.92

Annexure-I Contd.

The details of central funds allocated, released and utilised under Beti Bachao Beti Padhao Scheme during last three years

Status of Funds under BBBP for Multi Sectoral intervention in Districts. (Amount Rs. in Lakhs)							
S No .	State	Total Fund Available/allocated 2018-19	Utilization during 2018-19	Total Fund Available/allocated 2019-20	Utilization during 2019-20	Total Fund Available/allocated 2020-21	Utilization during 2020-21*
1	Andhra Pradesh	196.50	94.73	200.00	137.49	200.00	0.0
2	Arunachal Pradesh	170.87	103.34	241.65	208.85	150.00	0.0
3	Assam	25.00	11.37	86.65	53.55	75.0	37.15
4	Bihar	418.00	15.16	425.00	52.25	389.69	0.0
5	Chhattisgarh	49.50	14.67	69.61	67.23	51.18	28.16
6	Goa	3.62	0.00	25.00	4.07	20.93	0.0
7	Gujarat	588.48	156.45	710.25	434.07	604.34	80.07
8	Haryana	536.56	199.46	522.67	286.69	485.80	12.40
9	Himachal Pradesh	252.59	190.64	293.48	229.85	222.41	22.41
10	J&K	422.90	192.67	552.67	370.44	496.48	25.0
11	Leh	25.00	20.15	45.73	37.96	16.39	0.0
12	Jharkhand	313.37	54.59	298.95	80.24	264.25	0.0
13	Karnataka	140.78	79.39	125.00	99.71	125.00	87.67
14	Kerala	23.5	2.83	25	17.14	25.00	0.0
15	Madhya Pradesh	1021.93	356.85	1264.41	758.69	1111.45	103.29
16	Maharashtra	799.74	261.71	832.06	365.14	722.70	0.0
17	Manipur	269.45	241.94	398.55	367.73	375.00	175.0
18	Meghalaya	24.70	24.53	67.53	57.80	50.00	0.0
19	Mizoram	100.00	75.00	100.00	75.00	75.0	75.0
20	Nagaland	295.52	228.36	320.33	298.91	292.97	290.60
21	Odisha	119.63	3.29	375.00	50.88	346.08	0.0
22	Punjab	554.71	360.55	941.94	683.75	725.28	504.83
23	Rajasthan	857.64	151.88	886.62	430.73	813.15	455.27
24	Sikkim	50.00	47.50	50.00	50.00	25.00	22.20
25	Tamilnadu	446.78	306.57	324.31	302.72	274.56	0.0
26	Telangana	217.20	143.67	309.42	218.33	219.55	25.0
27	Tripura	25.00	0.00	25.00	20.94	25.0	12.5

28	Uttar Pradesh	1798.05	402.78	1791.82	970.39	1394.21	353.20
29	Uttarakhand	323.45	207.32	638.43	537.43	304.74	187.03
30	Andaman & Nicobar	25.00	20.64	33.27	28.09	25.00	19.47
31	Chandigarh	20.17	0.00	23.50	11.23	25.00	9.63
32	Dadra Nagar Haveli	16.40	0.00	25.00	3.17	21.82	0.0
33	Daman and Diu	39.06	14.65	61.91	15.01	46.89	0.42
34	NCT DELHI	261.95	115.59	218.89	38.53	214.77	0.0
35	Lakshadweep	24.00	2.65	25.00	23.52	12.50	0.0
36	Puducherry	25.00	25.00	25.00	22.32	12.50	0.0

* Utilization as per reports available from 97 districts as on 01.12.2021. Submission of UC for F.Y.2020-21 is under way by various districts and release is made upon adjustment of unspent amount available with each district.

Annexure-I Contd.

The details of central funds released under Mahila Shakti Kendra Scheme during last three years

(Rs. in Lakhs)

Sl. No.	States/UTs	Release of funds		
		2018-19	2019-20	2020-21
1	Andaman & Nicobar	0	20.58	41.04
2	Andhra Pradesh	277.20	21.13	0
3	Arunachal Pradesh	151.35	334.38	0
4	Assam	0	88.30	473.79
5	Bihar	25.83	48.62	0
6	Chandigarh	33.44	14.03	26.58
7	Chhattisgarh	7.28	35.41	7.95
8	Dadra & Nagar Haveli	0	10.48	51.67
	Daman & Diu	6.15	19.90	
9	Delhi (UT)	0	0	0
10	Goa	0	11.42	0
11	Gujarat	214.64	98.14	0
12	Haryana	6.91	94.57	13.39
13	Himachal Pradesh	137.45	52.94	36.29
14	Jammu and Kashmir	241.71	34.44	0
15	Jharkhand	0	29.71	0
16	Karnataka	169.83	122.43	244.13
17	Kerala	74.26	34.32	0
18	Ladakh	0	0	40.34
19	Lakshadweep	0	4.83	18.9
20	Madhya Pradesh	479.02	31.46	0
21	Maharashtra	144.63	22.88	0
22	Manipur	33.21	4.29	0
23	Meghalaya	158.85	25.74	0
24	Mizoram	166.77	140.11	86.01
25	Nagaland	221.57	103.80	271.76
26	Odisha	737.95	37.18	0
27	Puducherry	9.18	14.30	0
28	Punjab	87.50	7.30	7.56
29	Rajasthan	278.24	40.65	9.38
30	Sikkim	99.85	4.29	0
31	Tamil Nadu	227.86	105.81	11.67
32	Telangana	288.62	11.26	10.51
33	Tripura	125.50	0	0
34	Uttar Pradesh	362.13	17.16	11.67
35	Uttarakhand	226.14	295.66	0
36	West Bengal	453.62	31.46	0
Grant Total		5446.69	1968.98	1362.64

The details of central funds released and utilised under Pradhan Mantri Matru Vandana Yojana (PMMVY) during last three years

(Rupees in Lakhs)

Sl. No.	State/UT	2018-19 (Rs. In Lakh)		2019-20 (Rs. In Lakh)		2020-21 (Rs. In Lakh)	
		Released	Utilised*	Released	Utilised*	Released	Utilised*
1	Andaman & Nicobar Islands	41.13	117.63	127.03	108.2	98.24	100.52
2	Andhra Pradesh	14,101.75	17,579.80	10,125.00	16,880.80	1,438.86	7847.96
3	Arunachal Pradesh	36	265.75	0	381.42	872.13	325.21
4	Assam	817	3,750.34	12,594.97	16,934.66	9,469.37	6441.62
5	Bihar	1,253.00	6,228.22	10,187.67	34,215.79	31,998.36	49,893.09
6	Chandigarh	248.08	306.34	399.34	296.34	440.00	234.83
7	Chhattisgarh	2,025.85	4,996.29	5,292.96	8,225.62	966.39	5886.30
8	Dadra & Nagar Haveli	75.85	100.67	146.8	136.74	29.98	245.27
9	Daman & Diu	28.98	56.11	103.91	65.07	4.15	
10	Goa	107.26	274.05	140.13	211.58	12.14	194.92
11^	Gujarat	5,958.97	12,910.20	10,267.92	15,532.98	-	4710.74
12	Haryana	3,674.84	8,218.84	6,586.80	7,786.83	736.00	4,087.08
13	Himachal Pradesh	1,793.84	2,754.96	3,368.73	2,865.06	773.46	2,060.76
14	Jammu & Kashmir	828.42	2,591.31	3,012.10	3,030.74	750.11	2,014.24
15	Jharkhand	1,453.37	5,969.64	6,338.22	9,512.64	1,627.47	5722.9
16	Karnataka	6,361.72	13,229.37	11,952.84	19,555.54	3,791.95	16142.71
17	Kerala	3,514.27	7,597.69	6,418.56	9,515.35	1,528.81	6839.68
18	Ladakh**	-	-	-	-	75.95	26.54
19	Lakshadweep	4.44	23.32	17.92	12.46	5.60	17.38
20	Madhya Pradesh	18,581.47	33,785.11	28,515.68	30,818.17	6,277.95	17968.42
21	Maharashtra	11,795.62	22,028.56	29,413.53	38,603.05	11,310.90	26485.18
22	Manipur	75	274.23	411.51	1,210.34	648.17	695.62
23	Meghalaya	102	183.25	421.47	842.99	508.05	484.63
24	Mizoram	294.7	665.52	812.1	762.32	546.47	306.91
25	Nagaland	52	101.44	266.85	1,005.85	138.60	266.93
26	NCT Of Delhi	795.75	2,542.92	2,687.95	3,804.43	545.52	2668.35
27	Odisha	383	0.2	0	-	-	0
28	Puducherry	63.53	315.6	159.84	381.88	85.49	186.71
29	Punjab	1,141.42	5,977.32	3,553.68	7,011.17	1,279.36	2973.95
30	Rajasthan	9,605.43	22,409.80	9,651.71	16,780.83	10,002.32	15123.24
31	Sikkim	21	215.02	87.99	209.27	56.52	106.16
32	Tamil Nadu	658	4,158.83	4,620.70	21,529.16	9,339.20	19596.98
33	Telangana	385	0	0	-	-	0
34	Tripura	96	578.32	529.44	1,625.76	755.34	698.07
35	Uttar Pradesh	14,216.71	41,414.50	40,556.13	60,382.52	9,927.71	47,684.92
36	Uttarakhand	1,425.66	2,158.77	2,766.00	2,880.92	1,896.64	2628.92
37	West Bengal	2,938.72	12,465.83	8,768.76	20,588.34	-	56.15
	Total	1,04,955.77	2,36,245.76	2,20,304.24	3,53,704.82	1,07,937.21	2,50,722.89

*This includes both Centre and State share.

** Before 2020-21, Ladakh has been included as a part of Jammu & Kashmir.

^ For those States where Annual UC for FY 2020-21 has not been received, funds disbursed for payment of maternity benefits as per report generated through Pradhan Mantri Matru Vandana Yojana-Common Application Software (PMMVY-CAS) has been considered